

been registered. The users of the Society will also be entitled to its membership. The Society already approached various users including the Minerals and Metals Trading Corporation for providing them with work and negotiations on this point are in progress between the Minerals and Metals Trading Corporation and the Society.

**पाकिस्तान के राष्ट्रपति की पुत्री की भारत-यात्रा**

1774. श्री हुकूम चन्द कछवाय : क्या विदेश मंत्री यह बताने की कृपा करेंगे कि भारत और पाकिस्तान के बीच जून/जुलाई, 1972 में हुए शिखर सम्मेलन में भाग लेने के लिए आये हुए पाकिस्तानी शिष्टमण्डल के साथ भारत आने वाली पाकिस्तान के राष्ट्रपति की पुत्री भारत सरकार की व्यक्तिगत मेहमान थी अथवा वह पाकिस्तानी शिष्टमण्डल की एक सदस्य मात्र थी ?

विदेश मंत्रालय में उपमंत्री (श्री सुरेन्द्र पाल सिंह) : कुमारी बेनजीर भुट्टो पाकिस्तानी शिष्टमण्डल की सदस्या थी ।

**Persons of Indian Origin in Foreign Countries**

1775. SHRI C. K. JAFFER SHARIEF : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the number of persons in foreign countries of Indian Origin living at present without citizenship of that country, particu-

arly in Sri Lanka ;

(b) what steps Government of India have taken in this regard ;

(c) whether simliar problems are being faced in other countries also by the persons of Indian Origin ; and

(d) if so, the names of such countries and the reaction of Indian Government thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Persons of Indian origin are concentrated in a number of countries. A statement giving their total numbers and the numbers of those who have not acquired local citizenship is placed on the Table of the House.

(b) The Government of India have been urging on Indian settlers in foreign countries to identify themselves with the aspirations of the indigenous population and to take up local nationality. The response to the suggestion has been varied.

In the particular case of Sri Lanka, the Indo-Ceylon Agreement of 1964 provides for determining the citizenship status of the bulk of Stateless persons of Indian Origin.

(c) and (d). Difficulties faced by persons of Indian origin vary from country to country. Where necessary, efforts are made through diplomatic channels to urge on the foreign Government the need to treat the problem as a human one.

*Statement*

*Approximate number of persons of Indian origin in the countries where there are some problems or problems are likely to arise*

	Approx. Total number	Approx. number of persons who have not acquired local nationality
Kenya	1,39,000	78,000
Uganda	73,000	43,000
Tanzania	1,02,000	67,000
Malawi	11,800	11,700
Zambia	12,000	11,700
Malaysia	9,50,000	2,00,000
Sri Lanka	12,00,000*	10,28,727**
Burma	2,68,000	2,61,000
Singapore	1,30,000***	50,000
South Africa	6,00,000	Negligible@

\* Provisional 1971 Ceylon Census figures.

\*\* According to latest figures received up to 30.6.72, 1,71,273 persons have been granted Ceylon Citizenship. Under Indo-Ceylon Agreement, 1964, 3,00,000 are expected to be granted Ceylon citizenship upto 1975.

\*\*\* 80,000 of these, who have acquired Singapore nationality, include citizens of Singapore, Malaysia and the U.K.

@ Information is not readily available,